

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/1656/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the 28th March, 2022.

Sub:- **Casual leave and station leave permission.**

Ref:- Letter No. DJ.SSM-I.3/Esstt/2021/2022/300/E, dated 22.03.2022 &
Letter No. DJ.SSM-I.3/Esstt/2021/2022/299/E, dated 22.03.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.03.2022 and station leave permission from the evening of 25.03.2022 till the morning of 28.03.2022**, has been granted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/1657/A, dated 28.03.2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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